

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/01306-1311/2018

DATED THIS THE 18TH DAY OF JANUARY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Mallicarjun B Jeeragi,
Age: 49 Years
S/O Late Basavananthappa Jeeragi,
Working Presently as Sub Post
Master, Railway Station
Post Office,
Shimoga – 5772001
Residing At:
B-2, Postal Quarters,
Kuvempu Road,
Shimoga- 577201

2.V. Jayadeva,
Age: 56 Years,
S/O Veerappa Shetty,
Working as Postman,
Shimoga Ho- 577201,
Residing At:
B-12, Postal Quarters,
Kuvempu Road,
Shimoga- 577201

3. Krishnamurthy,
Age: 58 Years,
S/O Narayan Shet,
Working as Postal Assistant,
Shimoga-577201
Residing At:
Ramesh Complex,
Opp: Kannika Parameshwari Temple,
andhi Bazaar,
Shimoga- 577201

4.K. N Shivaswamy,
Age: 50 Years,
S/O Late Nagabushan Bhatta,
Working as Post Man,
Gopala Extetion Po,
Shimoga- 577205
Residing At;
Site No . 20
Postal Layout,
Gadikoppa,
Shimoga- 577205

5. M. N Channaveeraiah,
Age: 42 Years,
S/ O M. Neelakantaiah,
Working as Postman,
Shimoga Ho- 577201,
Residing At;
B-15, Postal Quaters,
Kuvempu Road,
Shimoga- 577201

6.Shivakumar. R,
S/O Rudra Radhya,
Age: 54 Years,
Working as Postman,
Bhadravathi Ho- 577301
Residing At:
Koteshwara Nilaya,
Ntb Road,
Jannapura,
Bhadravathi- 577301

...Applicants

(By Advocate Shri P. Kamalesan)

V/s.

1. Union of India,
Represented by Secretary,
Department of Post,
Dak Bhavan,
New Delhi – 110 001.

2.Post Master General,

S.K. Region,
Bangalore- 560 001.

3. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.

4. Superintendent of Post Offices,
Shimoga Postal Division,
Shimoga – 577 201

...Respondents

(By Shri NB.PatilAdvocate)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

1. We heard both the learned counsels. Shri NB.Patil, learned counsel for the respondents produces an order on letter No.SK/LC/2-42/18 dated 27.12.2018 which we quote:-

"India Post

From,
Postmaster General
SK Region
Bangalore- 560001

TO,
The CPMG(LC)
Karnataka Circle.
Bangalore- 560001

Lr No.SK/LC/2-42/18 dtd at Bangalore 560001. the 27.12.2018

Sub: Request to examine for settlement of relief sought by SriMallikarjuna B Jeeragi & others in OA no. 1306-1311/2018 filed before the Hon'ble CAT-reg.

Ref: CO letter no. LC/2-112/2018 dated 25.10.2018.

With reference to the above, it is to inform that pay fixation in respect of the applicants in the OA no 1306-1311/2018, has been done in accordance with the ministry of Finance DOE OM no. 8-23/2017 E III dated 28.09.2018 and the arrears has been paid to the applicants by the SPOs, Shivamogga in the November pay. The details are below.

| Sl. no | Applicants | Amount of arrears paid(in Rs.) |
|--------|----------------------------|--------------------------------|
| 1. | Sri Shivakumar R | 90962 |
| 2. | Sri Shivaswamy KN | 97748 |
| 3. | Sri Jayadeva | 92613 |
| 4. | Sri Krishnamurthy | 89429 |
| 5. | Sri Channaveeraiah | 92620 |
| 6. | Sri Mallikarjuna B Jeeragi | 88766 |

The relief sought for by the Applicant has been met. This aspect may be brought to the notice of Hon'ble CAT.

Asst Director(Staff)
For Postmaster General
SK Region, Bangalore 560001”

2. It is submitted that by this, the relief had been granted. Therefore, OA has become infructuous. OA is disposed off as infructuous. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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